

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

To

The Registrar,
National Judicial Academy,
Bhopal.

No.:- 61565-80/GS

Dated:- 8-3-2018

Subject: Regarding nomination of Judicial Officers for NJA Programmes scheduled to be held during the months of March, April and May, 2018.

Sir,

On the subject cited above, I am desired to inform you that the following Judicial Officers have been nominated for the programmes shown against their respective names:

S.No.	Prog.No.	Date of Programme	Name of Programme	Nomination for the programme	Proposed nomination
1.	SE-12	10.03.2018 to 11.03.2018	National Seminar for Members of the District Consumer Forum at NJA, Bhopal.	Members of District Consumer Forum	Sh. Khalil Ahmed Chowdhary, President District Consumer Forum, Jammu.
2.	P-1090	17.03.2018 to 18.03.2018	Regional Conference (North Zone) at Chandigarh Judicial Academy. Chandigarh	Senior Division Judges and Junior Division Judges.	1. Sh. Mohd. Rafiq Chak, Forest Magistrate, Srinagar. 2. Sh. Surjit Singh Bali, Chief Judicial Magistrate, Shopian. 3. Sh. Manjeet Singh Manhas, City Judge, Srinagar. 4. Sh. Arvind Sharma, Sub Judge, Batote. 5. Sh. Anoop Kumar, Chief Judicial Magistrate, Ramban 6. Sh. Faizan I Nazar, Munsiff, Shangus. 7. Sh. Majid Farooq Mir, Munsiff/Addl. Mobile Magistrate, Shopian 8. Ms. Kamiya Singh Andotra, Munsiff/Addl. Mobile Magistrate, Samba. 9. Ms. Rimpi Rani,

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					Munsiff, Reasi. 10. Sh. Mohd. Ishtiyag Alam Baba, Munsiff/Addl. Mobile Magistrate, Kralpora.
3.	P-1092	23.03.2018 to 25.03.2018	Training of Trainers of SJAs at NJA, Bhopal.	Directors and Faculty members of SJAs	Sh. Abdul Rashid Malik Director, SJA.
4.	P-1093	06.04.2018 to 12.04.2018	National Orientation Programme for Junior Division Judges at NJA, Bhopal.	Junior Division Judges	1. Ch.Ghulam Murtaza, Munsiff, Thathri. 2. Sh. Javid Ahmad Pary, Munsiff, Sogam.
5.	P-1099	04.05.2018 to 06.05.2018	Workshop for Additional District Judges at NJA, Bhopal.	Additional District Judges	1. Sh. S.C.Kattal, Pr. District & Sessions Judge, Kishtwar. 2. Sh. Kousar Ahmad Qureshi, Member J&K Spl. Tribunal, Srinagar.

Yours faithfully

(Sanjay Dhar)

Registrar General

No. 61565-80/95

Dated:- 8-3-2018

Copy to the:-

1. Principal Secretary to Hon'ble The Chief Justice, High Court of J&K, Jammu.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Director, Chandigarh Judicial Academy, Sector-43-D, Chandigarh.
4. Director, State Judicial Academy, High Court of J&K, Jammu.
5. Principal District & Sessions Judge _____
..... for information and necessary action
6. CPC, e-Courts for uploading the same on the official website of High Court of J&K.
7. Concerned Officer _____
..... for information and with the directions to send their contact and travel details to the respective Academies immediately. Also the officers nominated for the programmes of NJA, Bhopal are requested to go through the joining instructions, which are available on the NJA as well as High Court websites for strict compliance of these instructions.

Chandigarh Judicial Academy.

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Registrar General